

(b) The quantity of onion exported during these years were as under:—

(tonnes)

1979-80	87,957
1980-81	1,81,238

**Central Team to Assess Loss in Cyclone Stormed Saurashtra Coast**

1307. SHRI JANARDHANA POOJARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether cyclonic storm revaged the Saurashtra Coast for two days recently;

(b) if so, whether any Central team has been sent to assess the loss due to storm;

(c) if so, whether the team has submitted its report;

(d) if so, the details thereof;

(e) whether State Government has approached the Centre for financial assistance in this regard; and

(f) if so, details thereof and the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) According to the India Meteorological Department, a severe cyclonic storm with core of hurricane winds crossed Saurashtra coasts near Mangrol around midnight of 1st November, 1981 and lay as cyclonic storm between Porbandar and Jamnagar on the morning of 2nd November, 1981. The districts affected are Junagadh, Rajkot, Jamnagar, Amreli, Bhavnagar, Surendranagar and Kutchch, the worst being Junagadh.

(b) to (d). A detailed Memorandum and the quantum of Central assistance required for relief and rehabilitation of the people affected and for the repair and restoration of Public properties damaged, has not been received from the Government of

Gujarat. On receipt of the same, further necessary action of sending a Central Team will be considered.

(e) and (f) On the request of Government of Gujarat for an ad-hoc release of Rs. 5 crores, the Government of India sanctioned a way and means advance of Rs. 5 crores. The State Government has also been sanctioned Rs. 8 crores (Rs. 5 crores for Kharif and Rs. 3 crores for Rabi) as short-term loan for purchase and distribution of agricultural inputs.

**Unauthorised Construction in Wazirpur Industrial Area, Delhi**

1308. SHRI SURAJ BHAN:

SHRI ATAL BIHARI VAJ-PAYEE:

SHRI N. K. SHEJWALKAR:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) is it a fact that in Delhi's Wazirpur Industrial Area thousands of jhuggis have been allowed to come up on a two-kilometre long stretch of land near the railway line;

(b) steps being taken to clear the unauthorised occupation; and

(c) what alternate arrangements are being contemplated for the jhuggiwallas?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). These jhuggis exist on Railway land and the Ministry of Railway have intimated that, for removal of unauthorised jhuggis/jhompries on Railway land in Delhi area, they have sought assistance of Delhi Development Authority as decided in a meeting held by the Chief Secretary, Delhi Administration.

(c) It is proposed to provide resettlement facilities to the squatters left in residuary areas of Delhi in March, 1977.